

CENTRAL ELECTRICITY REGULATORY COMMISSION

3rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi -110 001

Tele No.: 011-23353503/23753918, Fax: 011-23753923

No.L-1/250/2019/CERC

Dated: 2.12.2019

PUBLIC NOTICE

Subject: Draft Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2019 (Extension of time) reg.

The comments/suggestions/objections were solicited on Draft Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2019 by 2nd December, 2019 vide Public Notice No. No.L-1/250/2019/CERC dated 31.10.2019.

2. FICCI, MB Power (Madhya Pradesh) Ltd., TANGEDCO, WBSEDCL, GUVNL, TPTCL, GRIDCO and Adani Transmission Limited have requested for extension of date of filing the comments. Keeping in view the request of stakeholders, last date for submission of comments is extended till 31st December,2019.

Sd/-
(S.C.Shrivastava)
Chief (Engineering)